

Court - I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 110, 111 & 109 of 2014

Dated : 18th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Appeal no. 110 of 2014

BSES Rajdhani Power Ltd.Appellant(s)
Versus
Delhi Electricity regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Dushyant Monocha
Counsel for the Respondent(s): : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

Appeal no. 111 of 2014

BSES Yamuna Power Ltd.Appellant(s)
Versus
Delhi Electricity regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Dushyant Manocha
Counsel for the Respondent(s): : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

Appeal No. 109 of 2014

Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission
..... Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Ms. Payal Chandra

Counsel for the Respondent(s): Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

ORDER

The learned counsel for the State Commission seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 25.07.2014 after serving copy on the other side.

Post these matters for hearing on **27.08.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
Ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson